

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 45
ANSWERED ON 06/12/2023

STOPPAGE OF RURAL DEVELOPMENT SCHEME FUNDS TO WEST BENGAL

45 **SHRI JAWHAR SIRCAR:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the grounds and the specific details under which funds have been withheld to West Bengal u/s 27 of MGNREGA;
- (b) whether Government has examined the instances and levels of non-compliance of directives of Central Govt, State-wise, if so, the details thereof, including West Bengal; and
- (c) the amount of dues and interest accumulated under different schemes due to West Bengal?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (c): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (c) of Rajya Sabha Starred Question No. 45 for 06.12.2023

(a) to (c) Funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal have been stopped since 09th March, 2022 as per provisions under section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

As per provision of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 it is the responsibility of the State Government to ensure transparency and accountability in the implementation of the scheme. Also, according to the provision of the Act, if the State Government is not fully successful in discharging its responsibility, then the Government of India has the right to issue appropriate guidelines as well as stop the release of funds.

Ministry had requested the State of West Bengal to improve upon its performance under Mahatma Gandhi NREGS. Ministry did not find any noticeable improvement against different indicators of implementation of the Scheme in the State of West Bengal in spite of several communications. In addition under Pradhan Mantri Awaas Yojana - Grameen satisfactory Action Taken Report has not been submitted by the State Government.

In the State of West Bengal the pending Central share under Schemes is as under:-

Name of the Scheme	Pending Central Share/dues	Interest
Mahatma Gandhi NREGS	Rs.5,553 crore	Not applicable
Pradhan Mantri Awaas Yojana-Grameen	Rs.8,412.91 crore	Not applicable
